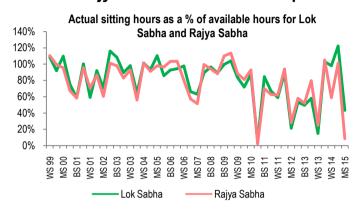


# **Vital Stats**

## Parliament functioning in Monsoon Session 2015

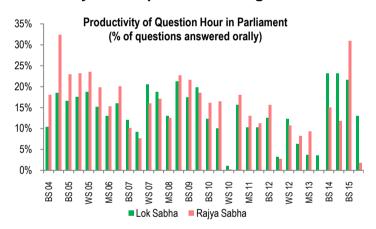
This note presents data regarding Parliament productivity during Monsoon Session 2015. This session has been one of the least productive sessions in the last 15 years with repeated disruptions in both the Houses. While several Bills were introduced in the session, only one Bill could be passed by Parliament.

## This was Rajya Sabha's second least productive session in the past 15 years...



- Rajya Sabha productivity was 9% during this session. In the past 15 years this is the second least productive session, the worst being Winter Session 2010.
- This productivity is in sharp contrast to Budget Session 2015, which was the most productive session in the last 15 years. During that session, Rajya Sabha had a productivity of 101%.
- Both Houses did not function in the first two weeks of the Monsoon Session. However, Lok Sabha began functioning midway through the session and reached a productivity level of 48% by the end of the session.

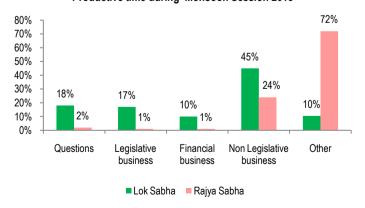
#### ...with only 2% of questions being answered orally...



- As a result of continuous disruptions during Question Hour only 2% of questions were answered orally in Rajya Sabha. In Lok Sabha, 13% of questions were answered orally during Question Hour.
- Disruption of Question Hour impinges on the opportunity for MPs to hold government accountable for its actions.
- Previously, Question Hour has been a washout in Rajya Sabha during Winter Sessions 2010 and 2013.

#### ...and 1% of its productive time spent on legislative business

#### Productive time during Monsoon Session 2015

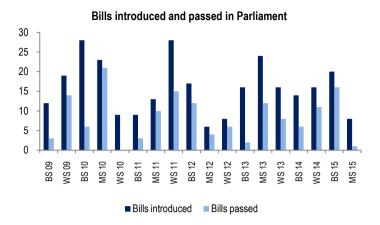


- Rajya Sabha did not pass any Bill in this session. The time taken to introduce six private member Bills accounts for its time on legislative business.
- In comparison, Lok Sabha spent 17% of its productive time on legislative business, and 45% on nonlegislative business.
  - Productive time on 'other' business includes time spent on discussion on admissibility of notices for debate, tabling of reports, and statements by Ministers.

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### One Bill could be passed by Parliament in this session, lowest in the last five years



Note: Bills introduced and passed do not include Finance and Appropriation Bills.

- 11 Bills were listed for consideration and passing during this session. However, only one Bill, i.e. the Delhi High Court (Amendment) Bill, 2014, passed by Rajya Sabha in the previous session, was passed by Lok Sabha during this session.
- This session witnessed the lowest number of Bills being passed since Winter Session 2010.
- Lok Sabha passed four Bills in this session relating to atrocities against SC/STs, matters related to bouncing of cheques, pecuniary jurisdiction of High Courts, etc. No Bill was passed by Rajya Sabha.

#### Other Highlights of the Session

- 25 MPs of Lok Sabha were suspended by the Speaker for five sitting days. In the recent past, 17 MPs were suspended in Winter Session 2013, and 12 in Monsoon Session 2013.
- An adjournment motion was discussed in Lok Sabha regarding the Indian Premier League (IPL) controversy and related
  matters. This discussion was held for nearly 5 hours, and accounted for 22% of the time spent on non-legislative business.
- One discussion on calling attention to matters related to farmer suicides in Karnataka, and one on Sustainable Development Goals was held in Lok Sabha in this session. These contributed to 10.5% of time spent on non-legislative business.

Data Sources: Lok Sabha and Rajya Sabha websites as on August 12, 2015.

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